

1	2	3	4
6.	Goa	20	2
7.	Gujarat	3,047	2,982
8.	Haryana	1	1
9.	Himachal Pradesh	2,445	1,955
10.	Jammu and Kashmir	1,925	1,393
11.	Jharkhand	8,469	4854
12.	Karnataka	269	269
13.	Kerala	435	370
14.	Madhya Pradesh	16,905	12,793
15.	Maharashtra	1,393	1,178
16.	Manipur	549	376
17.	Meghalaya	482	179
18.	Mizoram	162	154
19.	Nagaland	91	90
20.	Odisha	13,588	8,867
21.	Punjab	425	413
22.	Rajasthan	14,646	12,578
23.	Sikkim	296	223
24.	Tamil Nadu	1,983	1,948
25.	Tripura	1,903	1,640
26.	Uttar Pradesh	12,689	11,129
27.	Uttarakhand	1,254	731
28.	West Bengal	13,784	11,836
TOTAL		145,012	106,206

Pre-fabricated dwelling units for SC/ST and BPL categories

2057. SHRI ANUBHAV MOHANTY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has received any proposal under Public Private Partnership

(PPP) scheme for construction of pre-fabricated dwelling units for the SC, ST and BPL categories;

(b) if so, the status of such scheme in Odisha; and

(c) whether the State Government has also been involved in such a scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT) : (a) to (c) No such proposal under Indira Awaas Yojana (IAY) has been received from the stakeholders.

Rural roads under Bharat Nirman Yojana

2058. SHRI AAYANUR MANJUNATHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the institutional financial assistance being extended by Government to the States for construction of roads under the Bharat Nirman Yojana, State-wise;

(b) the funds provided by the National Bank for Agriculture and Rural Development (NABARD) for the same during the last three years and the current year, year-wise;

(c) whether Government monitors the funds borrowed from NABARD for proper utilization to achieve rural road targets under Bharat Nirman Yojana;

(d) if so, the details thereof; and

(e) the other steps taken/being taken by Government to make the aforesaid scheme/institutions optimum result-oriented?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) "Rural Roads" is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to provide connectivity by way of a single All-Weather road, to the eligible unconnected habitations as per core-network with a population of 500 persons (as per 2001 Census) and above in plain areas. In respect of 'Special Category States' (States of the North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert areas, the Tribal (Schedule V) areas and 88 Selected Tribal and Backward districts (Integrated Action Plan-IAP districts), as identified by the Ministry of Home Affairs/Planning Commission, the objective is to connect eligible unconnected habitations as per core-network with a population of 250 persons and above (Census 2001). Upgradation of selected rural roads to provide full farm to market connectivity is also an objective of the scheme, though not central to it. In